

of scientific cultivation practices and credit support.

Export of Wheat

5261. SHRI NARSINH MAKWANA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the names of the countries to which wheat will be exported indicating the quantity thereof and the prices at which it will be exported ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): About one lakh tonnes of wheat is being sent aid to some of the drought affected African countries.

In pursuance of Indo-Soviet Trade Protocol (January-December, 1985), Food Corporation of India has entered into a contract with Exportkhleb, Moscow for export of 5 lakh tonnes of wheat. Further export will be undertaken to the extent feasible.

The Minimum Export Price laid down for wheat is Rs. 1,600/- per tonne FOB in bulk.

Procurement Prices of Foodgrains

5262. SHRI SOMNATH RATH: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have increased the procurement prices of some foodgrains; and

(b) if so, the foodgrains procurement prices which are going to be increased, foodgrain-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) The Government have announced increase in the procurement/support prices for 1984-85 crops of Paddy, Coarse Cereals (Jowar,

Bajra, Maize and Ragi), Wheat, Barley, Arhar, Moong and Urad.

(b) For 1985-86 crops, the Government's decision on the level of procurement/support prices would be taken on receipt of the Reports of the Commission for Agricultural Cost and Prices.

Demonstration by Quarry Workers

5263. SHRI C. MADHAV REDDI :
SHRI M. RAGHUMA
REDDY :
DR. G. VIJAYA RAMA
RAO :

Will the Minister of LABOUR be pleased to state :

(a) whether quarry workers staged a demonstration in front of his residence on 30 March, 1985 and submitted a memorandum for their demands;

(b) if so, details regarding their demands contained in the memorandum; and

(c) whether their demands have since been considered by Government and if so, results thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) Immediate Implementation of the Supreme Court directives and Awards of Central Government Industrial Tribunal, Chandigarh; release of Swami Agnivesh, Chairman, Bandhua Liberation Front and other activists of Khan Mazdoor Union; arrest of culprits and payment of due compensation to the family of Shri Dhomi Das, who was killed in the clash on 17.3.85, compensation to labourers who were injured; a judicial probe into the 17th March, 1985 incidents and nationalization of the quarries.

(c) Tripartite meeting were convened on 30th March, 1985 and 1st April, 1985,

16th April 1985 and 25th April, 1985 to consider the ways and means to settle the grievances of the workers of the Stone quarries and crushers in Patidabad. In the meanwhile, the Hon'ble Supreme Court has given an order that a compliance report in respect of the directives issued by it should be filed. The Supreme Court has also issued a directive about notification of minimum wages for quarry workers in accordance with the awards of the Central Government Industrial Tribunal, Chandigarh.

Upgradation of Powers of the Medium-Wave-Transmitters

5264. SHRI K RAMAMURTHY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether slippages have occurred in the work on the upgradation of power of the medium-wave transmitters setting up of 100 KW medium-wave transmitter at Nagpur for National Channel, setting up of 2 number 250 KW short-wave transmitters at Aligarh and an equal number of 500 KW short-wave transmitters at Bangalore for strengthening the external services; and

(b) if so, the reasons thereof and the action taken to overcome such slippages ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) Slippages in upgradation of some transmitters are due to non-receipt of equipments and some cases due to non-completion of Civil Works. The details are :

NAGPUR 1000 KW MW Transmitter

The equipments for 1000 KW MW transmitter at Nagpur were to be supplied by a foreign supplier. Delivery of equipment has commenced. The transmitter is now expected to be commission in mid 1986.

2 × 250 KW SW Transmitter at Aligarh

The equipment has been received. These 2 Nos. of 250 KW SW transmitters are now proposed to be installed at Delhi instead of at Aligarh to ensure a better use of the directional beam from the transmitter and the aerial system. These are expected to start functioning in 1986-87.

2 × 500 KW SW Transmitter at Bangalore

The site has not yet been handed over by the State Government to the AIR authorities, though payment has been made. The Karnataka High Court has also passed a stay order in respect of the handing over of the site to AIR. The time by which the State Government would be able to hand over the site after getting over the stay order vacated is not clear yet. Meanwhile, transmitter which is already on order, is expected to be received in August, 1985.

Workers Participation in Management

5265. SHRI Y S. MAHAJAN : Will the Minister of LABOUR be pleased to state :

(a) the number of Central Public Sector enterprises in which the 1983 scheme of workers participation in the management of public enterprises has been introduced so far;

(b) whether Government have given exemption to any of the Central Public Sector enterprises from introducing the scheme; if so, the reasons therefor;

(c) the response of the State Governments towards introduction of the scheme in the State public sector enterprises; and

(d) steps Government have taken or propose to take to ensure implementation of the scheme in the private sector enterprises ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (d). According to